

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 111**  
**(IB)-532(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank

.... Applicant/Petitioner

v.

haridwar Iron & Ispat Rolling Ltd.

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016 (Liq.)**

**Order delivered on 11.03.2020**

**Coram:**

**SH. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator  
For the Respondent

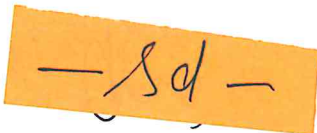
Mr. Kanish Khetan & Mr. Nipun Gautam, Advs.

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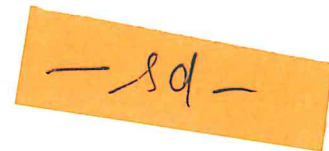
**ORDER**

**CA-297(PB)/2019**

Ld. Counsel for the Liquidator is present. Matte is posted for final submissions on 20.04.2020.



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

11.03.2020  
Ritu Sharma